

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP NO.107(ND)/2016

IN THE MATTER OF:

Subhash Manocha & Ors. Petitioners
Vs.
M/s. Columbus International Shoes Pvt. Ltd. & Ors. Respondents

Order under Sections 241/242 & 59 of the Companies Act

Order delivered on 03.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/Petitioner : Ms. Vasudha Sen,
Ms. Parvindar Tanvar, Advocates

For the Respondent : Mr. A.S. Chandhiok, Sr. Adv.
Ms. Manmeet Arora, Mr. Tarang Gupta,
Advts.

ORDER

On the request made on behalf of the petitioner, hearing is deferred to 30th October, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

03.10.2017
V. Sethi